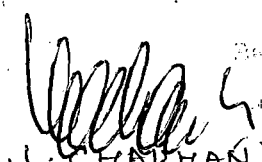



**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET**

APPLICATION NO. : 506/01

Applicant (s) Khawaja  
Advocate for Applicant (s)

Respondent (s) U.O. & Co.  
Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p align="center">Original Judgement in O.A 504/01 Latman Singh in U.O. <u>13/11/02</u></p>	<p align="center"><u>27-9-02</u></p> <p>Mr. C.B. Sharma - Counsel for the applicant None appeared for the respondents</p> <p align="center">The OA has been dismissed as withdrawn by a separate order.</p> <div style="display: flex; justify-content: space-around;"> <div style="text-align: center;">               (M.L. CHAUDHARY)              Member (J)         </div> <div style="text-align: center;">               (H.O. GUPTA)              Member (A)         </div> </div>